have been reviewed and the President has been pleased to decide that:

(i) In case a Central Government servant who retires on superannuation, retiring, invalid or compensation pension on or after 1st March, 1970 the amount of pension including *ad-hoc* increase where applicable, calculated in accordance with the rules in force at the time of his retirement, is less than Rs. 40 p.m., the same shall be raised to Rs. 40 p.m. (inclusive of *ad-hoc* increase where applicable).

(ii) In case a Central Government servant dies on or after the 28th February, 1970 and his family is eligible for pension under Family Pension Scheme for Central Government Employees, 1964, Liberalised Pension Rules, 1950, CSRs or the C. C.S. (Extraordinary Pension) Rules and the amount of family pension including *ad-hoc* increase, where applicable, calculated in accordance with rules in force at the time of his death is less than Rs. 40 p.m. (inclusive of *ad-hoc* increase where applicable).

(Hi) In the case of a Central Government pensioner, including rece-pient of family pension under the Family Pension Scheme for Central Government Employees, 1964, Liberalised Pension Rules, 1950, C.S.Rs. or the CCS. (Extraordinary Pension), Rules, the amount of pension including *ad-hoc* increase or temporary increase or both which the beneficiary may be in receipt on 1-3-1970 is less than Rs. 40 p.m. the same shall be raised to Rs. 40 p.m. (inclusive of *ad-hoc* or temporary increase as the cace may be, where applicable).

2. The enhanced minimum pension of Rs. 40 will be effective from 1st March, 1970, i.e. in respect of pension for the month of March, 1970 payable in the month of April, 1970 and shall be inclusive of temporary increase or ad-hoc increase or both. where admissible. Where а Government servant has commuted or may commute in future a portion of his pension, the extra amount to be allowed under these orders, if any, shall be determined with reference to his pension before commutation.

3. In their application to the persons serving in the Indian Audit and Accounts Department, these orders have been issued after consultation with the Comptroller and Auditor General of India.

> S. P. MAHNA, Deputy Secretary to the Govt, of India.

TELEPHONE OPERATORS IN LADY HARDINGE MEDICAL COLLEGE AND HOSPITAL, NEW DELHI

906. SHRI GANESHI LAL CHAU-DHARY: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) what is the number of gazetted and national holidays the telephone operators of the Lady Hardinge Medical College and Hospital are being allowed to avail of in one calendar year, and

(b) what alternative arrangements are there when the telephone operators are not allowed to avail of the total gazetted/national holidays?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOP MENT (DR. S. CHANDRA-SEKHAR) : (a) The Telephone Ope rators of the Lady Hardinge Medical College and Hospital are allowed to avail of 10 gazetted/national holidays.

(b) Compensatory Leave is given in lieu of the gazetted/national holidays not availed of.

विदेशी तेल कम्पनियों को हुआ लाभ

907. श्री मोलगप्रसादः क्यापेट्रोल तथा रसायन और खान तथाधातु मंती यह बताने की कृपाकरेंगे कि :

(क) भारत स्थित विदेशी तेल कम्प-नियों को पिछले दस वर्षों (1959–1969) में कूल लाभ कितना हुआ ;

(ख) इन कम्पनियों ने उक्त अवधि में अपने लाभ क। कितना अंग (रुपयों में) भारत से बाहर भेजा; और

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MINES

AND

 (ग) इन कम्पनियों ने उक्त अवधि में CHEMICALS METALS be pleased to state : अपने विज्ञापन पर भारत में कितनी धनराशि (रुपयों में) खर्च की ?

t[PR0FITS EARN1 D BY FOREIGN OIL **COMPANIES**

907. SHRI BTOLA PRASAD : Will the of PETROLEUM Minister AND CHEMICALS AND MINES AND METALS be pi ;ased to state :

(a)the total ; mount of profits earned by the foreign oil companies in India during the last ten years (1959-1969);

(b) the amou it of the share of profit (in rupees) sen; out from India by these companies during the above period; and

(c) the amount (in rupees) spent by these companies on advertisements in India during the aforesaid period ?]

पेट्रोल तया रसायन और खान तथा धात मंत्रालय में राज्य मंत्री (श्री डी० आर० चव्हाण): (क) से (ख) सूचना इकट्ठी की जा रही है और सभा-पटल पर रखी जायेगी ।

t[THE MINIS TER OF STATE IN 1HE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a to (c) The information is being collected and will be laid on the Table of he Sabha.]

भारत में विदेशी तेल कम्पनियों की परिसम्पत्ति

908. श्री भोला प्रसाद पेट्रोल तथा रसायन और खान तथा धातु मंती यह बताने की कपा करेंगे कि :

(क) भारत में विदेशी स्वामित्व वाली तेल कम्पनिया कितनी और कौन-कौन सी है; और

(ख) भारत में, इन तेल कम्पनियों की वर्तमान परिसम्पत्ति कितनी है ?

t[ASSETS OF FOREIGN OIL COMPANIES IN INDIA

908. SHRI BH)LA PRASAD : Will the Minister of PETROLEUM AND

(a) the number and names of the foreign owned oil companies in India : and

(b) their present assets in India?]

AND

पेट्रोल तथा रसायन और खान तथा धा<u>नु</u> मंत्रालय में राज्य मंत्री (श्री डी० आर० चक्हाण): (क) और (ख) : सूचना इक्ट्ठी की जा रही है और सभा-पटल पर रखी जायेगी ।

t[THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) and (b) The information is being collected and will be laid on the Table of the Sabha.]

TELEPHONE EXCHANGE IN ADYHARDINGE MEDICAL COLLEOE AND HOSPITAL

909. SHRI GANESHI LAL CHAU-DHARY : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that no new room for the telephone exchange has been constructed so far in the Lady Hardinge Medical College and Hospi tal: and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVICE MENT (DR. S. CHANDRA-SEKHAR) : (a) A new room for the Telephone Exchange has been construc ted and the Telephone Department has been requested to shift the Exchange there.

(b) Does not arise.

TELEPHONE OPERATORS IN LADY HARDINGE MEDICAL COLLEGE AND HOSPITAL NEW DELHI

910. SHRI GANESHI LAL CHAU-DHARY : Will the Minister of HEALTH AND FAMILY PLAN-

t[] English translation.